

DIVISION BENCH  
COURT - II

**O-221**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/164(KB)2022

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> MAY 2024**

IN THE MATTER OF	INCOME TAX OFFICER VS KALPATRU SUPPLIERS PRIVATE LIMITED REGISTER AT REGISTRAR OF COMPANIES WB
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

**Appearance (via video conferencing/physically)**

Mr. Rahul Sarkar, Adv. ] For the Petitioner/Income Tax Officer  
Ms. Subhasree Das, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the Income Tax Officer present. None appears on behalf of RoC, West Bengal.
2. Report is awaited.
3. Therefore, the matter stands adjourned to **01.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

**Ar.**